In the National Company Law Tribunal, New Delhi Registrar

CP	No.	413	/201	5
	110.	TIJ	/ 201	

In	the	matter	of:

M/s. Dinesh Kumar Petitioner

VS.

M/s. AEI Lamination Pvt. Ltd. Respondent

SECTION OF THE COMPANIES ACT: 433(e), 434 & 439

Order deliver on 03.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Deepak Thukral, Advocate

For the Respondent (s) : None Appeared

ORDER

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7^{th} December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The petitioner has filed compliance affidavit in terms of Rule 5 Companies (Transfer of pending proceedings) Rules 2016 on 14.6.2017. The petitioner has not filed proof of service to corporate debtor.

List the matter before the Hon'ble Principal Bench on 13.07.2017.

(Shiv Ram Bairwa) Registrar